

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PERSPICA NETWORKS PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	PERSPICA NETWORKS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	03rd JULY, 2014
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, CHENNAI
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72900TN2014FTC096402
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	8TH FLOOR, NEW NO: 48, 50, OLD NO: 17, 18, SKCL HARMONY SQUARE, PRAKASAM STREET, T NAGAR, MAMBALAM, CHENNAI -600017, TAMILNADU.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	09 TH DECEMBER, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY, COIMBATORE - 641038, TAMILNADU. Email: vasudevangopu.ip@gmail.com; vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	08 TH JANUARY, 2023

Notice is hereby given that Perspica Networks Private Limited has commenced voluntary liquidation on 09th December, 2022.

The stakeholders of Perspica Networks Private Limited are hereby called upon to submit a proof of their claims, on or before 08th January, 2023 to the liquidator at the address mentioned against item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

December 12, 2022
Coimbatore




Vasudevan Gopu
Liquidator of Perspica Networks Private Limited
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849